

इस तक मुकदमा हुआ और यह कि भारी वर्षा
 हुआ भवन के नीचे जल के प्रवेश होने से स्थिति
 और खराब हो गई। आर्किटेक्टों ने भवन की
 मरम्मत करने के लिए पर करने और अपनी मरम्मत
 योजना को स्ट्रक्चरल इंजीनियरी के निदेशक तथा
 पूर्व केन्द्रीय मंत्री, डा० के० एल० राव द्वारा
 अनुमोदित कराने की प्रेरणा की। संगठन
 इसको स्वीकार कर लिया है। भवन की
 मरम्मत करने के लिए डा० के० एल० राव
 द्वारा अनुमोदित मरम्मत योजना प्राप्त होनी
 है।

unning away of a sepoy in C.O.D.
 Delhi Cantt.

8217. SHRI A. NEELALOHITHA-
 ASAN NADAR: Will the Minister
 DEFENCE be pleased to state:

(a) whether Government are aware
 the incident of running away of a
 poy of Central Ordnance Depot in
 elhi Cantonment on 25th of January
 1981;

(b) if so, whether Government had
 quired about the incident; and

(c) the details thereof?

THE MINISTER OF STATE IN
 IE MINISTRY OF DEFENCE
 SHRI SHIVRAJ V. PATIL): (a)
 s, Sir.

(b) and (c) The incident of a
 poy running away from his guard
 ty took place at about 1910 hours
 25-1-1981. The individual was
 rested by the Civil Police at 1130
 urs on 26-1-1981. The Civil Police
 ve filed a case against the indivi-
 al under the Arms Act as well as
 criminal breach of trust. The case
 under investigation.

ctions of Training Section in JCB

218. SHRI BHEEKHABHAI: Will
 Minister of DEFENCE be pleased
 state:

a) the functions of Training Sec-
 in Joint Cipher Bureau, the uti-
 of this Section and since when it
 unctioning;

b) the use of recruiting direct
 nical Assistants through UPSC
 giving them training through this
 on, when all leave this organisa-
 after getting specialised training,
 posing threat to the secrecy of
 Cipher; and

(c) whether in view of this threat
 to the secrecy of the Cipher, Govern-
 ment propose to impart training to
 Departmental employees only and also
 make provisions for 100 per cent pro-
 motion to the post of Technical Assis-
 tants?

THE MINISTER OF STATE IN
 THE MINISTRY OF DEFENCE
 (SHRI SHIVRAJ V. PATIL): (a)
 The Training Section in JCB was
 constituted in 1969 to impart training
 in Cipher production/operation of Ci-
 phers/handling of cipher documents
 and crypto materials/research in cryp-
 tology etc. to officers and staff of
 Joint Cipher Bureau as well as others
 from cipher using departments in the
 interest of efficient discharge of their
 duties.

(b) and (c) It is not a fact that all
 directly recruited Technical Assistants
 leave JCB after getting specialised
 training. Besides, the security of the
 ciphers is not adversely affected on
 account of any trained person leav-
 ing the organisation because of an
 inbuilt system of changing the cipher
 codes frequently.

The recruitment rules for the post of
 Technical Assistants have been framed
 keeping in view the job requirements
 of the post. Filling all the posts of
 Technical Assistants by promotion
 alone is not considered in the interest
 of efficiency of the organisation.

केन्द्रीय जांच ब्यूरो के लिए बिदेसी सऊपरणों
 की खरीद

8219. श्री बिक्रम कुमार वाचप : क्या
 यह सही यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि केन्द्रीय जांच
 ब्यूरो में पिछले वर्ष बहुत से उपकरण बिदेसी
 से खरीदे गये थे ,

(ख) क्या यह भी सच है कि इन उप-
 करण को समुचित रूप से उपयोग में नहीं लाया
 जा रहा है और इनमें से बहुत से उपकरणों
 को बलकुल भी उपयोग में नहीं लाया गया है ,
 और

(ग) यदि हां, तो उसके क्या कारण हैं ?

यह संज्ञात्मक तथा संसदीय कार्य विभाग न
 राज्य मंत्री (जी पी० बंसल सुबहवा) : (क)
 से (ग) जी नहीं श्रीमान । कुछ उपकरण
 कोलम्बो सहायता योजना कार्यक्रम के अधीन

केन्द्रीय अन्वेषण ब्यूरो की केन्द्रीय न्यायालयिक विभाग प्रयोगशाला, नई दिल्ली द्वारा प्राप्त किए गए वे घोर आवश्यकता पड़ने पर इन्हें प्रयोग में लाया जा रहा है।

Deputation of officers in CBI and IB

8220. SHRI XAVIER ARAKAL:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many officers are on deputation in CBI and IB services and the details thereof; and

(b) what are the reasons for deputation into this service system?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) There are 693 deputationist officers in the CBI and 1424 deputationist officers in the Intelligence Bureau. A statement giving details of these officers is enclosed.

(b) The Central Bureau of Investigation requires the services of seasoned and experienced officers to run the organisation. The induction of deputationists in the Organisation according to the provisions of recruitment rules, duly approved by the Government of India. The local contacts and knowledge of the deputationists is essential for the CBI working.

Deputationist officers in certain proportions are required also for the proper functioning of a security organisation like IB. The recruitment rules for various posts in the IB provide for filling up of the posts upto a certain percentage by taking persons on deputation from State Police Force and other Departments of the Government of India. Deputationists are taken in the IB against the quota prescribed according to the rules.

Statement

Details of officers on deputation with the CBI and IB.

Central Bureau of Investigation

I. Police Posts

(a) IPS Officers:	1. Director	1
	2. Joint Directors	1
	3. Dy. Insp. General of Police	1
	4. Supdts. of Police	3
(b) Non-IPS Officers:	1. Supdt. of Police	4
	2. Dy. Supdt. of Police	17
	3. Inspectors of Police	1
	4. Sub-Inspectors of Police	4
	5. ASIs	32
	6. Hd. Constables	
	7. Constables	

II. Non-Police Posts

1. Sr. Public Prosecutors	2
2. Public Prosecutors	
3. Ass't. Public Prosecutors	
4. Executive Eng.	
5. Chief Technical/Officer (A/cs and I. Tax.)	
6. Jr. Technical Officer	
7. Jr. Accounts Officer	
8. Jr. Accountant (UDC)	
9. Junior Analyst	
10. Junior Engineers	

TOTAL : 693

Intelligence Bureau

Group A	11
Group B	54
Group C	91
Group D	268

TOTAL : 414